

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No. 108 /2008

This, the 25th day of April 2008.

Hon'ble Mr. M. Kanthaiah, Member (J)

Banshi Lal aged about 37 years, son of late Ram Avadh Ex Gangman under Sr. Section Engineer (P.way)/Rudauli and resident of village Matoli, Post Jarayai Dist Barabanki, now changed at Faizabad.

Applicant.

By Advocate Sri A. C. Mishra.

Versus

1. *The Union of India through General Manager, Northern Railway Headquarter Office Baroda House New Delhi.*
2. *The Divisional Railway Manager, Northern Railway Hazratganj, Lucknow and.*
3. *Smt Rukana Devi W/o late Ram Avadh C/o Gram Pradhan Vill. Motali District Barabanki, (Post Jarayal)*

Respondents.

By Advocate Sri K.K. Shukla.

Order (Oral)

By Hon'ble Mr. M. kanthaiah, Member (J)

Heard both sides.

2. *The applicant has filed Original Application for issue of direction to the respondents to consider the case of the applicant for appointment on compassionate ground.*
3. *The respondents counsel filed raising objections in respect of maintainability of O.A. But applicant has filed the application within time. He made representation for compassionate appointment and when there was no response from the respondents, he filed this O.A. Thus there are no merits in the objections raised by the respondents for admission of O.A., and as such the same is rejected.*
4. *When the representation of the applicant is still pending, passing of any orders by this Tribunal is not at all justified at this stage and as such, in the*

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interest of justice, the O.A. is disposed of with a direction to the respondent No. 2 to dispose of the pending representation of the applicant covered under Annexure A-7 dated 28.2.2008 and pass a reasoned order as per rules within a period of four months from the date of receipt of copy of this order. No costs.


(M. Kanthaiah)

25-04-08

Member (J)

V.